

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT III

Item No.103

IB- 1409/(ND)/2018

IN THE MATTER OF:

Indo Alusys Industries Ltd

...OPERATIONAL CREDITOR

Vs.

Unilec Engineers Ltd

... CORPORATE DEBTOR

SECTION

U/s 9 IBC code 2016

Order delivered on 19.07.2021

CORAM:

SHRI P.S.N. PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant : -

For the Respondent :

ORDER

No one is present on behalf of the Operational Creditor. Mr. Deokant Tripathi has appeared on behalf of the Corporate Debtor and prayed for grant of one month's time to file 'Vakalatnama' accompanied by NOC from the earlier Counsel. The time prayed for is granted.

List on 08.9.2021.

— Sd —

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

— Sd —

(P.S.N PRASAD)
MEMBER (JUDICIAL)

Surjit